

**HIGH COURT OF SIKKIM**  
Record of Proceedings

**Crl. M.C. No. 13/2017**

ASHISH ASAWA & ORS.

Petitioner (s)

VERSUS

STATE OF SIKKIM

Respondent (s)

**Date: 07/06/2018**

**CORAM:**

**HON'BLE THE CHIEF JUSTICE**

For Petitioner (s)

For P-1 & P-2

: Mr. A.K. Upadhyaya, Sr. Advocate with  
Ms. Aruna Chhetri and Ms. Hemlata  
Sharma, Advocate.

For P-3

: Mr. Sudesh Joshi, Advocate.

For Respondent (s)

: Mr. Karma Thinlay, Addl. Public  
Prosecutor with Mr. S.K. Chettri and Ms.  
Pollin Rai, Asstt. Public Prosecutors.

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Mr. A.K. Upadhyaya, learned Senior Counsel and Mr. Sudesh Joshi, learned counsel appearing for the petitioners seek permission to withdraw this petition with liberty to file a fresh, if need be.

No objection from other side.

Accordingly, the case is dismissed as withdrawn with the aforestated liberty.

**Chief Justice**

07.06.2018

pm/jk

Index : Yes / No  
Internet : Yes / No